

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-242/2010/ 4886/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. R. Kar,
District & Sessions Judge,
Kokrajhar.

Dated Guwahati the 17th December, 2020.

Sub: **Winter vacation with station leave permission.**

Ref:- Your letter No.DJK.1-16/2020/1554, dtd. 16.12.2020

Madam,

With reference to the above, I am directed to inform you that you have been allowed to avail the winter vacation w.e.f. 24.12.2020 to 31.12.2020 and New Year's day on 01.01.2021 along with station leave permission, with the official vehicle, at your own cost, w.e.f. from the evening of 23.12.2020 till the morning of 02.01.2021. The Addl. District & Sessions Judge, FTC, Kokrajhar and his absence the Civil Judge & Assistant Sessions Judge, Kokrajhar and in his absence, the Chief Judicial Magistrate, Kokrajhar in her absence Addl. CJM Kokrajhar will remain in-charge of your Court and Office in your absence.

Yours faithfully,

sdt-

4888

JT.REGISTRAR (VIGILANCE),

Memo NO.HC.VII-242/2010/ 4887-1A, dated 17.12.2020

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

Rdon